

# ACT NO. XIII OF 1937.

[PASSED BY THE INDIAN LEGISLATURE.]

(Received the assent of the Governor General on the 13th  
March, 1937.)

**An Act further to amend the Indian Tea Cess Act,  
1903, for a certain purpose.**

IX of 1903.

**W**HEREAS it is expedient further to amend the  
Indian Tea Cess Act, 1903, for the purpose of  
securing that the said Act should cease to be in force  
in Burma; It is hereby enacted as follows:—

1. This Act may be called the Indian Tea Cess Short title.  
(Amendment) Act, 1937.

IX of 1903.

2. To sub-section (2) of section 1 of the Indian Amendment of  
Tea Cess Act, 1903, the words "and Burma" shall section 1,  
be added. Act IX of  
1903.

*Price anna 1 or 1½d.*

GIPD—L456 LD -7-4-37—4,500.